

[19 December, 2003] RAJYA SABHA

(c) what steps are being taken by Government to implement these recommendations; and

(d) by what time they are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) to (d) The Group of Ministers (GoM) has given its recommendations, *inter-alia*, on switchover of non-gas based urea units to Natural Gas (NG)/Liquified Natural Gas (LNG) for feedstock and fuel purposes. The other recommendations of GoM pertain to policy for new and expansion urea units, policy for debottlenecking/revamp/modernisation of existing urea units and extension of special dispensation to outlier units under the New Pricing Scheme for urea units.

Further action on implementation of these recommendations will be taken after approval by the competent authority.

#### **Medicines under DPCO**

1888. SHRI MANOJ BHATTACHARYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to some corporate houses charging exorbitant prices for their formulations of Ayurvedic and other indigenous drugs on the plea of natural and herbal cure;

(b) if so, Government's reaction thereto;

(c) whether it is a fact that the medicines based on indigenous formulations do not fall within the ambit of Drugs Price Control Order and if so, the reasons therefor; and

(d) whether Government would consider including such formulations within the National List of Essential Medicines, 2003 by a suitable amendment of DPCO?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) No, Sir.

(b) Does not arise in view of reply to (a) above.

(c) Ayurveda Siddha, Unani drugs do not all within the ambit of Drugs (Prices Control) Order 1995 (DPCO'95). "Formulation" defined in DPCO1995

does not include any medicine included in any bonafide Ayurvedic (including Siddha) or Unani (Tibb) Systems or Homoeopathic system of medicine.

(d) There is no such proposal.

**Consumption of subsidized fertilizers**

1889. SHRI S.P.M. SYED KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) names of companies manufacturing subsidized fertilizers in the country; and

(b) total consumption of the subsidized fertilisers by the farmers and the amount of subsidy released during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) Names of companies manufacturing subsidized fertilizers, which are currently covered under new pricing scheme (NPS) for urea units and concession scheme for decontrolled phosphatic and potassic fertilizers are given in enclosed Statement (See below).

(b) Consumption of subsidized fertilisers namely, urea, DAP, SSP, Complexes and MoP for the last three years is given as under:—

(in lakh MTs)

Year	Prodcut					
	Urea	DAP	SSP	Complexes	MOP	Total
2000-01	191.86	58.84	28.60	47.80	18.29	345.39
2001-02	199.17	61.81	26.05	49.64	19.93	356.60
2002-03	184.93	54.73	24.99	48.10	19.12	331.87

The amount of subsidy/concession released during the last three years is given below:

(Rs. in crore)

Year	Subsidy/concession	
	Urea decontrolled fertilisers	Other
2000-01	9480.89	4319.00
2001-02	8091.34	4503.52
2002-03	7790.00	3224.52